

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3976

ANSWERED ON:20.03.2015

REFUSAL FOR PURCHASING COSTLY MEDICINES UNDER CGHS

Senthilnathan Shri PR.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has recently ordered/instructed the doctors working in all the Central Government Health Scheme (CGHS) dispensaries in Delhi/New Delhi to refuse consent for indenting procuring certain costly medicines for some chronic diseases to the CGHS beneficiaries; and

(b) if so, the details thereof and the reasons therefor along with the corrective steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): No, medicines advised by CGHS doctors and Specialists are supplied by CGHS Wellness Centres. In case they are not available at Wellness Centre, they are procured through Authorized Local Chemist.

Anti-Cancer and other expensive life saving medicines are supplied through Medical Stores Depot. Office Memorandum No.2-2/2014/CGHS(HQ)/PPTY/C(JHS(P) dated 25.08.2014, where in certain restrictions on issue of medicines were prescribed has been withdrawn.